

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO.3718
ANSWERED ON 3RD JANUARY, 2019

STALLED ROAD PROJECTS

3718. SHRI JAGDAMBIKA PAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number of road projects that are currently stalled due to stays imposed by courts;
- (b) the average number of years that the stays have been imposed for;
- (c) the pecuniary losses caused due to the same; and
- (d) the steps taken by the Government to resolve the disputes and complete the stalled projects?

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (c) One project Trichy bypass portion from km 1+750 to km 6+250 of Trichy-Karur section of NH 67 in the State of Tamil Nadu was stalled for 8 years due to court intervention. However, the realignment of the bypass has now been done from original bypass alignment as per the instructions of Hon'ble High Court of Madras, Madurai Bench. MOEFCC has informed in January 2018 that the project is exempted from the requirement of prior Environment Clearance. LA for revised alignment has been initiated. Competent Authority has accorded the approval for de scoping the Trichy Bypass (18+475 Km.). The work will be taken up after completion of LA.

(d) Mode of award of project is decided on the basis of financial viability of the project and overall availability of funds.
